

[17 July, 2002]

RAJYA SABHA

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES : (a) No, Sir. Spares supplied to IAF by HAL have to pass through quality control checks by Directorate General of Aeronautical Quality Assurance (DGAQA), and only after their certification, the supplies are affected.

(b) Does not arise in view of reply to Part (a) above.

(c) and (d) Yes, Sir, Hindustan Aeronautics Limited (HAL) is authorised by the Russians to export MIG-21 aircraft spares manufactured indigenously or imported from Russia, to 17 countries including Algeria and Vietnam.

(e) All spares acquired by the IAF for MIG-21 aircraft are of specified quality, duly inspected and cleared by DGAQA.

Providing drinking water to all by 2004

*58. SHRIMATI AMBIKA SONI :

DR. T. SUBBARAMI REDDY :

Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Ministry has spent over Rs. 32,000 crores on the various rural water supply programmes so far;

(b) if so, whether more than 20,000 villages across the country are still without drinking water;

(c) whether Government's target for providing drinking water to all the villages by 2004 is not reachable at this speed;

(d) if so, the reasons for delay in implementing this scheme; and

(e) the steps being taken by Government to implement the scheme for providing drinking water to all by 2004?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SHANTA KUMAR): (a) Yes, Sir.

(b) As per information received from the State Governments till 10-7-2002, out of the 1422664 rural habitations in the country 1274149 have been fully covered (FC) and 132183 have been partially covered (PC) and 16332 Not Covered (NC) with drinking water facilities.

(c) No, Sir.

(d) Does not arise.

(e) Rural Water Supply being the State subject, the schemes for providing drinking water supply in rural areas are planned, sanctioned and implemented by the State Governments. The Central Government supplements the efforts of the States by providing funds under the Accelerated Rural Water Supply Programme (ARWSP). As per the National Agenda of Governance all the rural habitations in the country are to be covered with drinking water facilities by 2004. It is proposed to cover most of the remaining 16332 Not Covered (NC) habitations and about half of the remaining partially covered habitations during the current financial year and the remaining habitations will be covered during the year 2003-2004. The State Governments have been requested to concentrate on coverage of all the Not Covered and Partially Covered habitations on priority basis by 2004. State-wise details of Fully Covered, Partially Covered and Not Covered habitations are given in the Statement. (See below) To accelerate the coverage of Not Covered and Partially Covered habitations by 2004, Government of India has recently decided to improve the weightage for NC and PC for Inter State allocations criteria under ARWSP. The weightage for Not Covered and partially Covered habitations has recently been increased from 10% to 15% in the criteria for allocation of funds under Accelerated Rural Water Supply Programme (ARWSP). This will provide adequate funds to the State Governments for providing drinking water facilities in NC and PC habitations.

Statement

State-wise details of Fully Covered, Partially Covered and Not Covered habitations

Sl. No.	State/UT	Status of Habitations			Total
		NC	PC	FC	
1	2	3	4	5	6
1.	Andhra Pradesh	0	16023	53709	69732
2.	Arunachal Pradesh	327	894	3077	4298
3.	Assam	650	19719	50300	70669
4.	Bihar	0	0	105340	105340
5.	Chhattisgarh	0	0	50379	50379
6.	Goa	8	45	343	396
7.	Gujarat	96	1683	28490	30269
8.	Haryana	0	48	6697	6745

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1	2	3	4	5	6
9.	Himachal Pradesh	1053	10173	34141	45367
10.	Jammu & Kashmir	2074	3688	5422	11184
11.	Jharkhand	497	119	99480	100096
12.	Karnataka	3	20492	36187	56682
13.	Kerala	738	6871	2109	9763
14.	M.P.	0	0	109489	109489
15.	Maharashtra	2036	24405	59489	85930
16.	Manipur	30	282	2479	2791
17.	Meghalaya	346	808	7485	8639
18.	Mizoram	0	461	450	911
19.	Nagaland	349	569	607	1525
20.	Orissa	0	18	114081	114099
21.	Punjab	1503	2197	9749	13449
22.	Rajasthan	6093	8357	79496	93946
23.	Sikkim	0	372	1307	1679
24.	Tamil Nadu	0	0	66631	66631
25.	Tripura	287	451	6674	7412
26.	Uttar Pradesh*	0	0	243633	243633
27.	Uttaranchal	119	913	29976	31008
28.	West Bengal	0	13147	65889	79036
29.	A & N Islands	0	121	383	504
30.	Dadra and Nagar Haveli	38	242	236	516
31.	Daman & Diu	0	0	32	32
32.	Delhi	0	0	219	219
33.	Lakshadweep	0	10	0	10
34.	Pondicherry	40	75	152	267
35.	Chandigarh	0	0	18	18
TOTAL		16332	132183	1274149	1422664

NC : Not Covered

PC : Partially Covered

FC : Fully Covered

*In case of Uttar Pradesh FC habitations include 125 habitations merged in urban areas (As per information received from U.P. Govt. vide letter No. 392/20-point programme/rural-1 dated 9-4-2002)